

BENCH-I

1.

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 40/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M.

Name	of the Company	Keshav Sponge & Energ	gy Pvt.Ltd.	
Under Section		10 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ARUN GUPTA, FLA

Mr. Anil Agard 13) 17/17

ORDER

Ld. CA on behalf of the Liquidator has filed the Progress Report, which may be taken on record.

List on 08/03/2018 for further order.

Sd (Jinan K.R.) Member (I)

(V.P.Singh) Member (J)